GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA

UNSTARRED QUESTION NO 2535

TO BE ANSWERED ON- 22/03/2023

STATUS OF VAN DHAN VIKAS KENDRA IN ODISHA

2535 SHRI SUJEET KUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the budget allocated by the Ministry to the Tribal Co-operative Marketing Development Federation of India (TRIFED) for setting up Van Dhan Vikas Kendra (VDVK) in Odisha in the last five years i.e. 2018-2022;
- (b) the number of VDVKs set up so far, the amount released and utilized, district-wise; and
- (c) the details as to how successful the initiatives have been in improving the economic status of tribal communities of the state?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (b): The Ministry of Tribal Affairs provides funds to Tribal Co-operative Marketing Development Federation of India (TRIFED) for setting up Van Dhan Vikas Kendras (VDVKs) in the country through the State Governments under the scheme of Pradhan Mantri Janjatiya Vikas Mission (PMJVM). Being a demand-driven scheme, statewise allocation of funds is not done under the scheme. TRIFED releases funds to State Governments on the basis of proposals received from them for setting up these kendras. TRIFED has sanctioned Rs.2479.25 lakhs to the State Government of Odisha for the proposals so far. The district-wise number of VDVKs sanctioned by TRIFED in the State of Odisha are as under:

S.No.	District	No. of VDVKs sanctioned
1	Balangir	2
2.	Deogarh	1
3.	Gajapati	10
4.	Kalahandi	22
5.	Kandhamal	18
6.	Keonjhar	9
7.	Koraput	26
8.	Malkangiri	9
9.	Mayurbanj	12
10.	Nabarangpur	3
11.	Nuapada	8
12.	Rayagada	28
13.	Sambalpur	4
14.	Sundergarh	18
	Grand Total	170

(c): Out of the 170 VDVKs sanctioned in Odisha, 94 are operational and have made a sale amounting to Rs.355.33 lakhs by selling tribal products.
